

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.1411

TO BE ANSWERED ON THE 08<sup>TH</sup> DECEMBER, 2015/AGRAHAYANA 17,1937 (SAKA)

REHABILITATION OF SURRENDERED MILITANTS

1411. SHRI SIRAJUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of rehabilitation drive taken so far for the surrendered militants from the North-East States and Assam;

(b) the details of rehabilitation policy, the number of benefited militants, the fund allocated and spent during each of the last three years and the current year, State-wise;

(c) whether the Government is also considering to undertake such rehabilitation measures in other parts of the country as well; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)

(a): The Central Government is implementing a scheme for surrender-cum rehabilitation of militants of North-East States including Assam w.e.f. 1.4.1998. This scheme was revised on 1.4.2005. The Government is implementing a special Scheme for Surrender-cum-Rehabilitation of militants for the State of Manipur w.e.f. 5.12.2012.

The objective of the Scheme is to wean away the misguided youth and hardcore militants who have strayed into the fold of militancy and later find themselves trapped into that net. The Scheme also seeks to ensure that the militants who have surrendered do not find it attractive to join militancy again.

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(b): As per the Surrender-cum-Rehabilitation policy, one time grant/money, monthly stipend, incentives for surrendered weapons are given to the surrenderees as a rehabilitation package. The surrenderees are initially lodged in rehabilitation camp where they are imparted training in a trade/vocation of their liking or befitting their aptitude. Pursuant to this policy of the Government, a total of 9603 cadres of various militant groups of NE region have surrendered during the period from 2005 to 15<sup>th</sup> November, 2015. State-wise details of the amount reimbursed during the last 3 financial years and the current year to the State Governments of North-East Region against the surrender-cum-rehabilitation policy are as follows:

(Rs. In lakhs)

Year	Assam	Arunachal Pradesh	Manipur	Tripura
2012-13	-	0.36	342.35	-
2013-14	88.92	0.34	-	39.23
2014-15	152.65	0.052	-	-
2015-16	611.77	-	425.02	0.61
Total	853.34	0.752	767.37	39.84

(c)& (d) Rehabilitation measures are also being taken up by the State Government of Jammu & Kashmir and Left Wing Extremists (LWE) affected States. They have their own surrender-cum-rehabilitation policies.

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